

No.K.13023/04/2019-US.I
Government of India
Ministry of Law and Justice
(Department of Justice)

....

Jaisalmer House, 26, Man Singh Road,
NEW DELHI-110 011, dated 02nd January , 2020.

NOTIFICATION

In exercise of the power conferred by clause (1) of Article 217 of the Constitution of India, the President is pleased to appoint S/Shri Justices (1) Dixit Krishna Shripad, (2) Shankar Ganapathi Pandit, (3) Ramakrishna Devdas (4) Bhotanhosur Mallikarjuna Shyam Prasad, and (5) Siddappa Sunil Dutt Yadav, Additional Judges of the Karnataka High Court, to be Judges of the Karnataka High Court with effect from the date they assume charge of their respective offices.

MP
2/1/2020

(Rajinder Kashyap)

Joint Secretary to the Government of India

Tele: 2338 3037

To

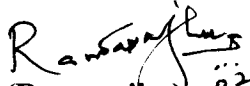
The Manager,
Government of India Press,
Minto Road, New Delhi.

No. K. 13023/04/2019-US.I

Dated 02.01.2020

Copy to:-

- 1 S/Shri Justices (1) Dixit Krishna Shripad, (2) Shankar Ganapathi Pandit, (3) Ramakrishna Devdas (4) Bhotanhosur Mallikarjuna Shyam Prasad, and (5) Siddappa Sunil Dutt Yadav, Additional Judges of Karnataka High Court, Bangalore.
- 2 The Secretary to the Governor of Karnataka, Bangalore.
- 3 The Secretary to the Chief Minister of Karnataka, Bangalore
- 4 The Secretary to the Chief Justice, Karnataka High Court, Bangalore.
- 5 The Chief Secretary, Government of Karnataka, Bangalore
- 6 The Registrar General, Karnataka High Court, Bangalore.
- 7 The Accountant General, Karnataka, Bangalore.
- 8 The President's Secretariat, (CA.II Section), New Delhi
- 9 PS to Principal Secretary to the Prime Minister, New Delhi.
- 10 Registrar (Conf.), O/o Chief Justice of India, 5 Krishna Menon Marg, New Delhi.
- 11 PS to ML&J/PPS to Secretary (J)/JS(RKK)/DS(ANS)/S.O.(Desk)
- 12 Technical Director, NIC, Department of Justice, with a request to upload on the website of the Department (www.doj.gov.in).


(Ramarajhu) 02/01/2020

Under Secretary to the Government of India

Tele: 2338 3087